NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/301/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.P. JEYARAM & SHOBA JEYARAM

NAME OF THE RESPONDENT(S)

: RADHA EXPORTS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. SURUMPKAN For Respondent 94440 18833 CResta Erapents,

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J. V. VINEETH KUMBE

K. P. Jugosam.

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ORDER

Counsel for petitioner present. Counsel for respondents present and prayed time for filing counter and for submitting arguments. Considering his request, time is extended with a direction to furnish a copy of the counter to the other side prior to the next date of hearing to enable them to submit their arguments. Put up on 06.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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